

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.11.2025

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6622 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Oppo Mobiles India Pvt. Ltd. Vs. Hipad Technology India Pvt. Ltd., (Under Liquidation) Through Liquidator	Tushar Gupta
2.	I.A. No. 6631 of 2025 in I.A. No. ____ of 2025 in Comp. App. (AT) No. 161 of 2024	Satya Prakash Bagla & Anr. Vs. Kanta Agarwala & Ors.	Arijit Maitra

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